

Online details of assets of Government officers

560. DR. PRADEEP KUMAR BALMUCHU: Will the PRIME MINISTER be pleased to state:

(a) whether Government has instructed the Department of Personnel and Training (DoPT) to take immediate steps to make available the details of the assets of all officers in all Government departments online as a part of Lokayukta Act, if so, the details thereof; and

(b) the status of its implementation as of now, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) The Lokpal and Lokayuktas Act, 2013 contains a mandate in sub-section (6) of section 44 of the said Act that competent authority in respect of each Ministry or Department shall ensure that all such statements (containing the information and annual returns of public servants regarding their assets and liabilities) are published on the website of such Ministry/Department by 31st August of that year. Thus the responsibility for publishing such statements on the website has been entrusted by the Act to the competent authority in each Ministry/Department.

(b) Does not arise.

Complaint against the CSAT examination pattern

561. SHRI PANKAJ BORA: Will the PRIME MINISTER be pleased to state:

(a) whether Government has received complaints against the Civil Services Aptitude Test (CSAT) examination patterns;

(b) if so, whether there was also some gaps in both Hindi and English papers thereof; and

(c) the action taken by Government to solve the errors of controversy thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) and (b) Representations have been received from various quarters regarding inclusion of a question section on "English Language Comprehension Skill" in Paper II of Civil Services (Preliminary) Examination. There were also reports about some discrepancies in the translated version of question papers from English to Hindi in Civil Services (Preliminary) Examination 2014.